## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-11/2020

MAJID AZIZI

... Applicant.

Versus

STATE OF GOA & ANR.,

.... Respondents

Shri Vibhav Amonkar, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram:** Nutan D. Sardessai, J.

19<sup>th</sup> June, 2020. Date:-

P.C.:

Shri Amonkar seeks time to take instructions.

2. Stands over on 23.06.2020.

Nutan D. Sardessai, J.

msr.